

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.23
C.P. No. 88/BB/2022

IN THE MATTER OF:

Mr. M Satyanarayana ... Petitioner
Vs.
M/s. Magnum Metrolics India Pvt. Ltd. and Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 27.06.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Proxy Counsel

ORDER

1. Heard the Ld. Proxy Counsel for the Petitioner.
2. Ld. Proxy Counsel for the Petitioner seeks short adjournment on the ground that arguing Counsel is held up in High Court.
3. List the case on **29.08.2024**. Interim order granted on 15.12.2022 is extended till the next date of hearing.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)